

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar Judicial, Jammu)

File No:- MA No. 206 / 2016 ^{***}

Titled: The Oriental Ins. Co. Ltd. Vs. Basant Singh and ors.
Petitioner(s)

Respondent(s)

Notice to the respondent(s):-

1. Basant Singh S/o Faqir Singh
2. Trilok Singh S/o Basant Singh
3. Pardeep Kour D/o Basant Singh
M/R/o Village Raipur, Talwar, Teh. & Dist. Jammu
4. Lal Man S/o Sansar Chand c/o 149, Dogra Hall, Jammu
Teh. & Dist. Jammu (owner of Tata Sumo No - JK02F/8392)
5. Santosh Kumar S/o Sohan Lal R/o Tarlokpur, Teh. & Dist. Jammu
(Driver of Tata Sumo No. JK02F/8392)

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent(s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondent to appear before this Court on 23-4-2021 8.00 A.M. / 10.00 A.M. or the next working day if 23-04-2021 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 14th day of December, 2020 at Jammu.

Soni
Registrar Judicial
High Court of J&K
JAMMU

No.:-

Dated:-

Forwarded in original to the Editor DAILY EXCELSIOR Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement be sent to this Registry before 23-04-2021 An amount of ₹ 1000/= vide No. 652 dated 11-12-20 as publication charges has been deposited in this Court, which shall be paid as and when the bill and cutting are received. The matter treated as most urgent.

Soni
Registrar Judicial
High Court of J&K
JAMMU

no - 8735 Date - 14/12/20
Copy of the above forwarded to the Incharge CPE, e-Courts for uploading the same on the official website of High Court of J&K, Jammu

Soni
Registrar Judicial
High Court of J&K
JAMMU